

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 26 OF 2013**  
**APPEAL NO. 49 OF 2013**  
**APPEAL NO. 144 OF 2014 & IA NO. 244 OF 2014**  
**APPEAL NO. 166 OF 2015 & IA NO. 269 OF 2015**

**Dated: 17<sup>th</sup> December, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**State Load Dispatch Centre, Karnataka**

**....Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**....Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Anand K. Ganesan  
Ms. Parichita Chowhury

Counsel for the Respondent(s)

:

Mr. Saurabh Mishra for R-1  
  
Mr. Manu Seshadri  
Mr. Samarth Chowdhary for R-3

**ORDER**

At the request of learned counsel appearing for the parties, post this matter for hearing on **30.01.2019 at 2.30 p.m.** before the Bench presided over by Hon'ble Mr. Justice N.K. Patil consisting of Hon'ble Mr. Justice N.K. Patil and Hon'ble Shri S.D. Dubey, Technical Member before Court – II after obtaining necessary orders from Chairperson, APTEL.

**(Ravindra Kumar Verma)**

**Technical Member**

mk/bn

**(Justice N.K. Patil)**

**Judicial Member**